

**Allotment of flats to 1985 registrants**

236. SHRI SYED SEBTEY RAZI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that during November, 1990, Slum Wing of DDA has invited applications from registered persons of 1985 scheme for allotment of flats on cash-down basis constructed in Inderlok Area;

(a) if so, the details of the total number of applications received;

(b) the cost of these flats floor-wise fixed;

(b) whether any date for holding the draw has since been decided for allotment of these flats;

(c) if so, the details thereof along-with the name of the members of jury chosen for presence during such draw and if not, the reasons therefor; and

(f) what formalities the successful allottees would have to complete to take the possession of these flats?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) Yes, Sir.

(d) 1537.

(b) The cost of 960 flats constructed in Inderlok area in 1975-76 is Rs. 47,600/- per flat and 128 flats constructed in 1982-83 is Rs. 61,400/-per flat.

(d) and (e) Since the applications were invited only in November, 1990 and these have yet to be scrutinised the question of fixing date for draw of lots and choosing members of the jury does not arise now.

(f) The formalities by the successful allottees comprise payment of premium and submission of relevant documents on receipt of demand letters by them.

**Display of stock position by Fair Price Shops owners**

237. SHRI SYED SIBTEY RAZI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(c) whether Fair Price Shops in Delhi & other parts of the country are supposed to display the stock position of food items available with their shops;

(d) whether these Fair Price Shops are also supposed to display the rates of each item being sold through them;

(a) whether these Fair Price Shops are also supposed to display the timings of their shops;

(b) whether it is a fact that none of these things are seen at Fair Price Shops in Delhi and other parts of the country; and

(c) if so, the details of action Government proposes to take in the matter against Fair Price Shops owners for not ensuring the implementation of existing instructions?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) to (c) Yes, Sir.

(c) No, Sir.

(d) Surprise inspections are conducted from time to time by State Governments/U. T. Administrations authorities. Action is taken against defaulters.

**Implementing of pay scales of Rs. 1640-2900**

238. SHRI SYED SIBTEY RAZI: Will the Minister of RAILWAYS be pleased to state:

j (a) whether the new pay scales of Rs. 1640-2900 recommended by the Fourth Pay Commission for Assistants and Steno Grade 'C' has since

been accepted and implemented in his Ministry in September, 1990;

(d) if so, the details thereof;

(e) whether Government are aware that the arrears of amount on implementation of the new scales w.e.f. 1st January, 1986 has been paid to staff in most *Qf* other Ministries;

(f) whether it is a fact that payment of arrears has not been made so far;

(g) if so, the reasons for delay;

(h) whether Government to make payment during the current calendar year; and

(i) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) Yes, Sir.

(b) The instructions of Ministry of Finance in this regard have been adopted and implemented by this Ministry, giving effect from 1.1.1986.

(c) This Ministry has no information in this regard.

(d) to (g) The bills for payment of arrears are under preparation. Efforts are being made to make payment to all the eligible staff as early as possible. In fact, some of the staff have already received the payment.

### **Financing of Housing Projects**

239. SHRI PASUMPON THA

KIRUTTINAN; SHRI V. GOPALSAMY:

Will the Minister of URBAN DEVELOPMENT be pleased to state;

(b) which are the financial institutions other than scheduled banks that finance individual housing projects alongwith their addresses, rate of interest being charged and terms and conditions governing grant of loan; and

(c) whether Government propose to increase the finance for housing projects and if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) Besides scheduled commercial banks, finance for individual housing is made available by financial institutions like LIC, GIC, Cooperative Banks, Cooperative Housing Finance Societies, Housing Development Finance Corporation and several other specialised housing financial institutions (HFIs) set up by LIC, GIC and some Nationalised Banks as also those in private sector in the recent past. The names and addresses of these specialised HFIs approved by National Housing Bank are given in attached statement (See below) The HFIs including commercial banks etc. are expected to follow the pattern, of lending for housing prescribed by National Housing Bank from time to time. Following rate of interest have been prescribed by NHB w.e.f. 22-9-1990.

Loan Amount	Rate of interest %
	10.0
Over Rs. 7,500 & upto Rs. 15,000	11.5
	12.0
Over Rs. 25,000 & upto Rs. 50,000..... •	14.0
Over Rs. 50,000 & upto Rs. 2.00lakh	15.0
	16.0